

(c) whether Government propose to take over these schools and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) As reported by Delhi Administration, no such case has come to their notice.

(b) Does not arise.

(c) No such proposal is under consideration of the Government. Under Section 21 of the Delhi School Education Act, 1973, the management of Minority schools cannot be taken over by Government.

Development of Urdu Language

1884. SHRI SHAMIM AHMED SIDDIQUI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the details of the steps taken during the last three years for the development of Urdu language; and

(b) what steps are proposed to be taken during the current year?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHR P. K. THUNGON): (a) The steps taken by the Government for the development of Urdu during the last 3 years included bringing out 169 titles including children's literature, textbooks, supplementary readers under various programmes of the Bureau for Promotion of Urdu. 15 calligraphy training centres were set up in various parts of the country. Projects of compilation of bibliography of Urdu books and Urdu-English dictionary were started. Projects of Urdu-Urdu dictionary and Students Urdu-Urdu dictionary have been completed. About 50,000 technical terms have been finalised in various disciplines and 5 glossaries pertaining to chemistry, economics, anthropology, zoology and political science have been brought out. About 10 exhibitions and book fairs in-

cluding World Book Fair were organised. Urdu books worth Rs. 8,20,332.17 have been sold. Under the scheme of financial assistance to voluntary organisations for promotion of Indian languages, 113 Urdu titles worth Rs. 4,13,993 were purchased from Urdu writers. Rs. 14,495 on publication of Urdu titles and Rs. 85,379/- on Urdu Seminars/Mushara and Rs. 88,300 for teaching of Urdu language, were sanctioned to voluntary organisation. Besides steps were taken to implement recommendations of the Gujarat Committee in consultation with the State Govt. and on the advice of Taraqi-e-Urdu Board.

(b) On going programmes will continue in the current financial year. The Government has already undertaken to start correspondence courses in Urdu through the medium of English/Hindi. A half yearly research journal will be started. Compilation of French-Urdu and Urdu French dictionaries, an etymological dictionary of Turkish-Urdu, three calligraphy training centres and Urdu adult education centres are proposed to be started.

Dilapidated condition of evacuee properties

1885. SHRI SHAMIM AHMED SIDDIQUI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the dilapidated condition of evacuee properties in the slum areas in Delhi;

(b) whether it is also a fact that even minor repairs of these buildings are not being carried out; and

(c) if so, what are the reasons therefor and by when necessary repairs would be carried out?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) No, Sir. Minor repairs to the evacuee properties are carried out by the Slum Department of DDA.

(c) Question does not arise.